NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No.: 226(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017

NAME OF THE COMPANY: M/s. Fragrance Infrabuild Pvt. Ltd. V/s. Registrar of Companies

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present: Mr. Manish Raj, CP for ROC, Delhi

ORDER

Ld. Company Prosecutor for ROC prays for some time to file his reply. The same be filed before the next date of hearing.

Court notice be issued to the Income Tax Department through their Standing Counsel returnable on 29th November, 2017.

(S. K. Mohapatra) Member (T)

(Ina Malhotra) Member (J)